

ITEM NO.806

COURT NO.9

SECTION XII-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 6453/2024

[Arising out of impugned final judgment and order dated 05-12-2023 in AS No. 714/2006 passed by the High Court for The State of Telangana at Hyderabad]

MUDDAM RAJU YADAV

PETITIONER(S)

VERSUS

B. RAJA SHAKER(D) THRU LRS. & ORS.

RESPONDENT(S)

FOR ADMISSION

Date : 08-09-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL  
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) : Mr. Krishna Kumar Singh, AOR (mentioned by)

For Respondent(s) :

UPON being mentioned the court made the following  
O R D E R

Let the matter be listed on the tentative date  
shown, i.e. 22.09.2025.

(Nidhi Mathur)  
Court Master (NSH)

(Geeta Ahuja)  
Assistant Registrar-cum-PS